

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MALIND PROPERTIES PRIVATE LIMITED OPERATING IN REAL ESTATE
SECTOR AT BENGALURU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN No.	Malind Properties Private Limited PAN: AAECM4414B CIN: U45200KA2005PTC062549
2.	Address of the registered office	No-87-A, Purva Parkridge, Mahadevapura Post, Garudacharpalya, Bangalore – 560048
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	Iggaluru Village, Attibele Hobli, Anekal Taluka, Bangalore
5.	Installed capacity of main products/ services	Holding JDA rights of a residential project with sharing ratio of 67% (land parcel of 7.5 Acres in which 0.5 Acres is owned by the Company)
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Will be provided on request sent to cirp.malind@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Will be provided on request sent to cirp.malind@gmail.com
10.	Last date for receipt of expression of interest	6 th February 2025
11.	Date of issue of provisional list of prospective resolution applicants	8 th February 2025
12.	Last date for submission of objections to provisional list	13 th February 2025
13.	Date of issue of final list of prospective resolution applicants	14 th February 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10 th February 2025
15.	Last date for submission of resolution plans	17 th March 2025
16.	Process email id to submit EOI	cirp.malind@gmail.com


RATNAKAR SHETTY
Insolvency Professional
IBBI/IPA-001/IP-P01630/2019-2020/12718

For Malind Properties Private Limited

Date: 22-01-2025

Place: Bengaluru

RATNAKAR SHETTY
Insolvency Professional

IBBI/IPA-001/IP-P01630/2019-2020/12718

Ratnakar Shetty

IBBI/IPA-001/IP-P01630/2019-2020/12718

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